

tons of special steel of various varieties, but I do not know the figures with regard to each item.

**Shri Hanumanthaiya:** Is the alloy and steel plant at Bhadravati beginning its production earlier or the Durgapur plant.

**Shri C. Subramaniam:** There is no alloy and steel plant at present at Bhadravati. But there is a proposal to manufacture special steel at Bhadravati.

**Shri S. M. Banerjee:** Since the hon. Minister just now stated the capacity of this plant, I would like to know what will be the employment potential of this factory?

**Shri C. Subramaniam:** I am sorry, Sir, I do not have the figures with me at present.

**Shri Morarka:** For this project, Sir, we have the foreign consultants, then we have the production and know-how advisers, then we had the Indian consultants and finally we have the Hindustan Steel Company to scrutinise the report. Is it not a fact that because of these various consultants more time has been taken than is necessary?

**Shri C. Subramaniam:** As I have already stated, for the first time we are putting up an alloy and steel plant. Naturally, it is a complex plant and we have to take advantage of the various advice available. But now the scrutiny is over and we have called for tenders.

#### Central Board of Secondary Education

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484. { **Shri Harish Chandra Mathur:**  
**Shri P. R. Chakravarti:**

Will the Minister of Education be pleased to state:

(a) what is the scope and function of Central Board of Secondary Education;

(b) whether it will deal with schools in Centrally administered areas or go beyond these; and

(c) what are the outlines of Government scheme to have higher secondary schools all over with English and Hindi as medium of instructions?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b). The reconstituted Central Board of Secondary Education shall conduct Higher Secondary Examination in a common syllabus and media of examination. Its services can be availed of by any secondary school in and outside India. All the Higher Secondary schools of Delhi have been affiliated to this Board.

(c) The scheme of providing educational facilities for the children of Central Government employees liable to transfer and other floating population is under consideration and its details are being worked out.

**Shri Harish Chandra Mathur:** Is it not a fact that at present all the higher secondary schools in a particular State are affiliated to the Board of that particular State; if so, will this arrangement not mean an encroachment upon the jurisdiction of the State Governments? May I know how the hon. Minister will explain this and what are the financial implications of this?

**Dr. K. L. Shrimali:** There is no question of encroaching on the rights of the State Governments. It is quite true that each State has its own Board. But there may be some institutions which cannot possibly have the regional language as the medium of examination. And, if affiliation is given to any school in a State it will be with the concurrence of the State Government. So there is no question of by-passing the State Government.

**Shri Harish Chandra Mathur:** It may be with the concurrence of the State Government. But how will the hon. Minister get over the constitutional difficulty? More particularly, may I know whether there would be two different standards for higher secondary examination in each State, one set by the Central Board of Education

and the other by the State Government?

**Dr. K. L. Shrimali:** Well, Sir, we have to look into the actual situation obtaining in our country. In the first place, there will be a large number of government employees' children who have to move from place to place. According to the recommendations of the Pay Commission the Government of India are proposing to set up a chain of schools for the children of these government employees which will have a common medium of examination all over the country. It is quite obvious that these schools cannot be affiliated to the State Board; they can only be affiliated to the Central Board of Secondary Education which has a common medium. Then, at present there are a number of schools which are sending their students to the Senior Cambridge Examination. Even now they do not send their students to the examinations conducted by the State Boards. We are hoping that such institutions which are at present having English or Hindi as their medium for the examination might affiliate themselves to the Central Board of Secondary Examination. In that way, some of the difficulties which the parents have to face will be overcome.

**Dr. L. M. Singhvi:** Have the Government made any effort to negotiate or consult with the State Governments to obtain their support and affiliation to a Federal Board of Secondary Education providing for alternative variations of curricula; and, if so, what is the result; if not, why not?

**Dr. K. L. Shrimali:** The Government does not propose to take over the functions of the State Government in this matter. The Central Board will cater to the needs of the Union Territory of Delhi and such institutions which might like to affiliate with this Board. There is no question of taking over the functions of the State Board.

**श्री म० ला० द्विवेदी:** अभी जैसा कि स्टेटमेंट में बतलाया गया है कि सिर्फ दिल्ली के हायर सेकेन्डरी स्कूल्स को एफिलिएशन दिया गया है मैं जानना चाहता हूँ कि यह जो यूनिवर्सिटी टैरीटोरीज़ में हायर सेकेन्डरी स्कूल्स हैं क्या उनको भी एफिलिएशन देने की बात सोची जा रही है? राज्यों की किन किन संस्थाओं को राज्यों के परामर्श से एफिलिएशन दिया जाएगा और कब से दिया जायगा?

**डा० का० ला० श्रीमाली:** अब जैसे जैसे बोर्ड काम करेगा यह एफिलिएशन का काम भी आगे बढ़ेगा। अभी तो बोर्ड स्थापित हुआ है। दिल्ली के जितने भी स्कूल्स हैं उनको एफिलिएशन दिया गया है। कुछ स्कूल्स पहले से जो थे जैसे राजकुमार कालिज, रायपुर है और अहमदाबाद का श्रीयाज कालिज, यह और भी कितनों से एफिलिएशन की ऐप्लीकेशंस आ रही हैं और शनैः शनैः और स्कूलों को भी रेकगनीशन दिया जायगा।

**Shri Abdul Ghani Goni:** May I know whether there is any scheme under the consideration of the Government to introduce uniform type of text-books throughout the country?

**Dr. K. L. Shrimali:** Uniform type of text-books for secondary stage are neither feasible nor desirable. The Government of India has, however set up a panel of specialists and that panel is now preparing text-books. These text-books will be in the market and if any of the Government would chose to adopt them, they will be free to do so. It is, however, not our desire that there should be uniform text-books all over the country.

**Shri S. N. Chaturvedi:** May I know whether Government contemplate that this Board will take steps to bring uniformity in the standards of higher secondary education throughout the country?

**Dr. K. L. Shrimali:** It is our desire that this Board should have higher

standards. If this Board can maintain high standards, naturally, it will influence other Boards also indirectly. Though I cannot at present hold out any promise, it is my hope that this Board may establish high standards which may be imitated by other Boards also

**Shri Man Sinh P. Patel:** Since the old Bombay State, or the new States of Maharashtra and Gujarat have not accepted the pattern of higher secondary schools, what will be the function of the Central Board of Education in those States?

**Dr. K. L. Shrimali:** The Maharashtra Government have their own Board. If there are no schools to seek affiliation to this Board, there should be no difficulty to them on that score.

**श्री रामेश्वरानन्द :** मैं जानना चाहूंगा कि क्या सरकार प्राचीन शिक्षा पद्धति की ओर भी कोई ध्यान दे रही है और उसके अनुकूल ही विद्यार्थियों का चरित्र जैसा कि पहले होता था बनाने का प्रयत्न कर रही है ? क्या सरकार के ध्यान में यह बात भी आई है कि पहले छात्र और छात्राएँ एक साथ नहीं पढ़ते थे बल्कि अलग अलग पढ़ते थे ?

**डा० का० ला० श्रीमाली :** इस प्रश्न से यह सवाल नहीं उठता है लेकिन इतना मैं स्वामी जी को बतलाना चाहता हूँ

**अध्यक्ष महोदय :** इस प्रश्न से वह नहीं उठता है मगर आप जवाब देने के लिए खड़े हो गये ।

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, आप मेरे किसी प्रश्न का उत्तर नहीं देने देते वह क्या बात है ?

**अध्यक्ष महोदय :** अब चूंकि स्वामी जी के प्रति मेरे मन में आदर भाव है इस वास्ते मैं आराम से उनके सवाल को सुन लेता हूँ मगर चूंकि वह मूल प्रश्न से सम्बन्धित नहीं होता है इसलिये उसका जवाब नहीं दिलवाया जाता है ।

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय, यह प्रश्न मेरा उससे सम्बन्धित है फिर भी

**अध्यक्ष महोदय :** मुश्किल है कि इसका फैसला मैंने करना है ।

Next question.

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Shri Shree Narayan Das:  
Shri D. C. Sharma:  
\*485. { Shrimati Maimoona Sultan:  
Shri Bagri:  
Shri Yashpal Singh:  
Shri Ram Ratan Gupta:

Will the Minister of Home Affairs be pleased to state:

(a) the number of Chinese who have so far been asked to leave India during the last six months of the year;

(b) how many of those who were asked to leave India have gone to the Court for cancellation of notice to leave; and

(c) how many have been allowed to live in India and the number of cases pending?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Fifty-six during the period from 1st January 1962 to 30th June, 1962.

(b) and (c). One; in this case which is still *subjudice*, Government have been restrained by the High Court from enforcing the order to leave India.

**Shri Shree Narayan Das:** I would like to know the grounds on which they have filed these appeals.

**Shri Datar:** They have stated that they were not liable to be expelled from India.

**Shri Shree Narayan Das:** What is the number of Chinese that still remain in India?

**Shri Datar:** A census was taken and it was found that as on 1-1-62 there were 10,867 Chinese in India.